

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1323 OF 2011

SRI. SUJIT BISWAS

Appellant (s)

VERSUS

STATE OF ASSAM

Respondent(s)

Date: 14/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s)

Mr. B.D. Sharma, Adv. (AC) (NP)
Mr. N. Vyas, Adv.
Mr. Ved P. Arya, Adv.

For Respondent(s)

M/S Corporate Law Group, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. B.D. Sharma, learned amicus curiae is not present today. We have requested Mr. Ratnakar Dash, Sr. Adv. who is present in the Court today, to assist the Court as amicus curiae. Mr. N. Vyas, learned counsel appearing for the amicus curiae is directed to give a complete set to Mr. Ratnakar Dash during the course of the day.

List the matter on Tuesday, the 21st May, 2013 as a first case.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master